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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.108/BB/2017	-	For filing objections by respondent	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Uday Shankar Asst 9482848179	<del>Petitioner</del> Corporate Debtor	<del>Dehpande</del>
	Indus Law Adms. 867704457	Operational Creditor	<del>Hittabali</del>

Counsell for Petitioner is present. Counsel for respondent is also present. She has filed preliminary objections.

List it for hearing on 27.02.2018.

  
MEMBER (T)

  
MEMBER (J)